No 1, NEW DELHI, TUESDAY, MAY 8, 1990/BAISAKH 18, 1912 (Saka) VOL I

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, Dated the 8th May, 1990/18 Baisakh, 1912 (Saka)

The translation in Oriya of the following—

1. The Government Seal Act, 1862 (2) The Judicial Officers Protection Act, 1850
(20) The Bengal Bonded Warehouse Association (21) The Caste Disabilities Removal Act, 1850 (22) The Dowry Prohibition Act, 1961 are hereby published under the authority of the President and shall be deemed to be the Authoritative Text thereof in Oriya under Clause (d) of Section 2 of the Authoritative Texts (Central Laws) Act, 1973 (50 of 1973).

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